

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. KRISHNA KANHAIYA MILK PROCESSING PRIVATE LIMITED
(UNDER CIRP),
OPERATING IN MILK PROCESSING INDUSTRY AT 21/1, DHAWALGAON
SHRIGONDA, AHILYANAGAR, MAHARASHTRA, INDIA – 413702
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | | |
|-----------------------------|---|---|
| 1. | Name of the Corporate debtor along with PAN/ CIN/ LLP No. | Krishna Kanhaiya Milk Processing Private Limited PAN: AAFCK5192H CIN: U15400PN2014PTC150871 |
| 2. | Address of the Registered office | 21/1/1, Main Road, Dhawalgaon, Shrigonda, Ahmednagar, Maharashtra – 413702. |
| 3. | URL of website | NIL |
| 4. | Details of place where majority of fixed assets are located | 21/1/1, Main Road, Dhawalgaon, Shrigonda, Ahmednagar, Maharashtra – 413702. |
| 5. | Installed capacity of main products/ services | Details are not available presently |
| 6. | Quantity and value of main products/ services sold in last financial year | Financial Year: 2023-24 Quantity: Not ascertained. Revenue: Rs. 2.30 Cr as per the latest Audited Financials (Financial Year 2023-24) |
| 7. | Number of employees/ workmen | Presently, there are no employee /workmen |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Information can be sought through communication to the following email: E-mail: cirp.kkmppl@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Information can be sought through communication to the following email: E-mail: cirp.kkmppl@gmail.com |
| 10. | Last date for receipt of expression of interest | Tuesday, 18 th June 2026 |
| 11. | Date of issue of provisional list of prospective resolution applicants | Sunday, 28 th June 2026 |
| 12. | Last date for submission of objections to provisional list | Friday, 3 rd July 2026 |
| 13. | Date of issue of final list of prospective resolution applicants | Monday, 13 th July 2026 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | Monday, 13 th July 2026 |

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| 15. | Last date for submission of resolution plans | Wednesday, 12 th August 2026 (30 days) |
| 16. | Process email id to submit Expression of Interest | cirp.kkmppl@gmail.com |
| 17. | Details of the Corporate Debtor's registration status as MSME | Details are currently not available |

Date: 03-06-2026
Place: Pune

Sd/-

Rajas Shreeram Bodas

Resolution Professional

For **Krishna Kanhaiya Milk Processing Private Limited**

(Under CIRP)

IP Registration Number: IBBI/IPA-002/IPNO1200/2021-2022/14010

Survey No 997/18, Satsang Society, Suraksha

Apartments, Navi Peth, Near Vaikunth, Pune

Maharashtra, 411030

AFA valid up to – 30-06-2026